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Madhya Pradesh Appropriation Act, 2010 6 of 2010

[22 March 2010]

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SCHEDULE 1:- THE SCHEDULE

Madhya Pradesh Appropriation Act, 2010 6 of 2010

[22 March 2010]

An Act to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Madhya Pradesh for the services of the Financial Year 2009-2010. Be it enacted by the Madhya Pradesh Legislature in the Sixty first Year of the Republic of India as follows:-

1. Short Title :-

This Act may be called the Madhya Pradesh Appropriation Act ,2010.

2. Issue Of Rs. 61,37,96,06,300 From And Out Of The Consolidated Fund Of The State For The Financial Year 2009-2010:-

From and out of the Consolidated Fund of the State of Madhya Pradesh there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sums of six thousand one hundred thirty seven crore ninty six lakh six thousand three hundred rupees towards defraying the several charges which will come in the course of payment during the Financial Year 2009-2010 in respect of services and purposes

specified in column (2) of the Schedule.

3. Appropriation :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Madhya Pradesh by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

SCHEDULE 1
THE SCHEDULE
(See Sections 2 and 3)

(1)	(2)	(3)			
No. of Vol	Services and purposes	Sums not exceeding Voted by the Charged on the Total Legislative Consolidated Fund Assembly			
		Rs.	Rs.	Rs.	
01.	General Administration				
	Revenue	7,02,56,000	45,55,000	7,48,11,000	
	Capital	2,00,00,000	0	2,00,00,000	
02.	Other expenditure pertaining to General Administration Department.				
	Revenue	13,20,000	0	13,20,000	
03.	Police				
	Revenue	63,36,53,000	0	63,36,53,000	
04.	Other expenditufe Pertaining to Home Department.				
	Revenue	67,38,000	0	67,38,000	
	Capital	15,40,000	0	15,40,000	
05.	Jail				
	Revenue	11,61,54,000	0	11,61,54,000	
06.	Finance				
	Revenue	200	0	200	
07.	Commerical Tax				
	Revenue	10,00,00,000	0	10,00,00,000	
08.	Land Revenue and District Administration				
	Revenue	1,31,11,57,600	0	1,31,11,57,600	
09.	Expenditure pertaining to Revenue Department.				
	Revenue	15.95.000	0	15.95.000	

	Revenue	96,81,14,100	0	96,81,14,100
11.	Commerce, Industry and Employment			
	Revenue	4,83,43,000	0	4,83,43,000
12.	Energy			
	Revenue	1,16,39,04,000	0	1,16,39,04,000
	Capital	38,56,09,25,000	0	38,56,09,25,000
13.	Formers Welfare and Agriculture Development.			
	Revenue	25,82,45,000	0	25,82,45,000
	Capital	87,19,14,100	0	87,19,14,100
14.	Animal Husbandry			
	Revenue	18,61,31,000	1,05,000	18,62,36,000
15.	Financial assistance to Three Tier Panchayati Raj Institutions under Schedule Castes Sub Plan.			
	Revenue	27,08,06,000	0	27,08,06,000
16.	Fisheries			
	Revenue	3,03,55,000	0	3,03,55,000
17.	Co-operation			1
	Revenue	29,43,15,200	0	29,43,15,200
18.	Labour			1
	Revenue	15,21,32,000	0	15,21,32,000
20.	Public Health Engineering			
	Revenue	68,10,34;000	0	68,10,34,000
	Capital	12,54,84,000	0	12,54,84,000
21.	Housing and Environment			
	Revenue	3,19,36,000	0	3,19,36,000
22.	Urban Administration and Development-Urban Bodies			
	Revenue	1,17,15,000	0	1,17,15,000
23.	Water Resources Department			
	Revenue	44,74,87,000	0	44,74,87,000
	Capital	2,05,85,14,400	0	2,05,85,14,400
24.	Public Works-Roads and Bridges			

		4	1	
	Revenue	6,32,12,000	0	6,32,12,000
	Capital	1,200	0	1,200
25.	Mineral Resources			
	Revenue	2,25,22,000	0	2,25,22,000
26.	Culture			
	Revenue	2,05,57,000	0	2,05,57,000
	Capital	19,00,000	0	19,00,000
27.	School Education (Primary Education)			
	Revenue	1,78,90,47,000	1,50,000	1,78,91,97,000
28.	State Legislature			
	Revenue	1,00,00,000	0	1,00,00,000
29.	Law and Legislative Affairs			
	Revenue	23,21,86,000	15,61,36,000	38,83,22,000
30.	Rural Development Revenue	68,20,00,000	0	68,20,00,000
	Capital	4,68,00,000	0	4,68,00,000
32.	Public Relations			
	Revenue	7,44,20,000	0	7,44,20,000
34.	Social Welfare			
	Revenue	12,00,000	0	12,00,000
35.	Rehabilitation			
	Revenue	6,14,000	0	6,14,000
26	Tuononout	l l	l l	

36.	Transport			
	Revenue	2,68,12,000	0	2,68,12,000
37.	Tourism			
	Revenue	30,000	0	30,000
	Capital	11,84,38,000	0	11,84,38,000
39.	Food, Civil Supplies and Consumer Protection			
	Revenue	1,20,26,02,000	0	1,20,26,02,000
	Capital	35,74,91,800	0	35,74,91,800
41.	Tribal Areas Sub- Plan			
	Revenue	40,72,87,000	0	40,72,87,000
	Capital	26,85,89,000	0	26,85,89,000
42.	Public Works relating to Tribal			

	Areas Sub-Plan- Roads and Bridges			
	Capital	12,80,59,300	0	12,80,59,300
43.	Sports and Youth Welfare			
	Revenue	1,46,85,000	0	1,46,85,000
44.	Higher Education			
	Revenue	24,99,000	0	24,99,000
45.	Minor Irrigation Works			
	Revenue	25,00,00,000	0	25,00,00,000
	Capital	1,08,34,59,200	0	1,08,34,59,200
47.	Technical Education and Training			
	Revenue	8,41,01,000	0	8,41,01,000
	Capital	43,00,00,000	0	43,00,00,000
48.	Narmada Valley Development			
	Capital	38,49,39,000	0	38,49,39,000
49.	Scheduled Caste Welfare			
	Revenue	1,18,14,000	0	1,18,14,000
52.	Financial assistance to Tribal Area Sub- plan-Three Tier Panchayati Raj Institutions Revenue	33,39,01,000	0	33,39,01,000
55.	Women and Child Development			
	Revenue	16,13,76,000	0	16,13,76,000
56.	Rural Industry			
	Revenue	3,26,39,000	0	3,2<5,39,000
58.	Expenditure on Relief on account of Natural Calamities and Scarcity			
	Revenue	40,53,00,000	0	40,53,00,000
62.	Panchayat			
	Revenue	9,27,97,000	0	9,27,97,000
64.	Scheduled Castes Sub Plan			
	1	45 50 000	^	45 50 000

	Kevenue	45,53,000	U	45,53,000
	Capital	11,82,81,100	0	11,82,81,100
66.	Welfare of Backward Classes			
	Revenue	1,05,53,00,000	0	1,05,53,00,000
67.	Public Works- Buildings			
	Revenue	17,53,70,000	0	17,53,70,000
	Capital	100	0	100
75.	Financial assistance to Urban bodies			
	Revenue	1,34,80,02,000	0	1,34,80,02,000
77.	Other expenditure pertaining to School Education Department (excluding Primary Education)			
	Revenue	50,93,38,000	0	50,93,38,000
78.	Horticulture and Food Processing			
	Revenue	6,53,89,000	0	6,53,89,000
80.	Financial assistance to Three Tier Panchayati Raj Institutions			
	Revenue	72,73,80,000	0	72,73,80,000
	Capital	5,00,00,000	0	5,00,00,000
	Revenue	16,59,23,24,100	16,09,46,000	16,75,32,70,100
	Total			
	Capital	44,62,63,36,200	0	44,62,63,36,200
	Grand Total	61,21,86,60,300	16,09,46,000	61,37,96,06,300